

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-137
29(ND)08

IN THE MATTER OF:

Sh. Vinod Gupta

Vs.

M/s. Vivek Tower Pvt. Ltd. & Ors.

.... APPLICANT

....RESPONDENT

SECTION

U/s 397/398

Order delivered on 14.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :


For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.02.2021.


(Madhu Narula)
Court Officer